

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 22/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.02.2017

NAME OF THE PARTIES: B.G.A. Trdelink Pvt. Ltd.
V/s.
Ruchi Soya Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Mr. Shan Bottlewalla & from Juris Corp.	Mr. Monil Chheda Adv for Applicants.	

ORDER

C.P. No. 22/I & BP/NCLT/MB/MAH/2017

For having the Petitioner side sought for withdrawal of the company petition,
this Bench hereby dismissed the Petition as withdrawn.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial).

Sd/-

V. NALLASENAPATHY
Member (Technical).